

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. No. 2480 of 1995

(14)

New Delhi, dated this the 5th April, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE MR. KULDIP SINGH, MEMBER (J)

Shri R.N. Prasad,  
Working as Asst. Superintendent,  
National Sample Survey Organisation,  
Dept. of Statistics,  
4/19, Asafali Road,  
New Delhi-110002. .... Applicant

(By Advocate: Shri P.L. Mimroth proxy  
counsel for Shri S.C. Luthra)

Versus

1. Union of India through  
the Secretary,  
Ministry of Planning,  
(Dept. of Statistics),  
Sardar Patel Bhawan,  
New Delhi-110001.
2. The Director,  
National Sample Survey Organisation,  
(Field Operation Division),  
Pushpa Bhawan,  
New Delhi-110062. .... Respondents

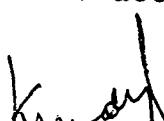
(By Advocate: Shri K.R. Sachdeva)

ORDER (Oral)

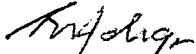
Mr. S.R. Adige, VC (A)

Heard both sides.

2. <sup>counsel</sup> Applicants states that pursuant to the issue of O.M. dated 17.6.99, a copy of which is taken on record, nothing further survives in the O.A. which is accordingly dismissed. No costs.

  
(Kuldip Singh)  
Member (J)

/GK/

  
(S.R. Adige)  
Vice Chairman (A)